## COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

# IA NO. 265 OF 2017 IN DFR NO. 801 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:-

**Ambuja Cement Limited** 

...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s)

### <u>ORDER</u>

IA NO.265 of 2017 (Appl. for condonation of delay)

None for the Appellant.

List the matter on **27.04.2017**.

(I.J. Kapoor) **Technical Member**  (Justice Ranjana P. Desai) Chairperson

ts/kt